

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3773
ANSWERED ON:18.02.2014
APPLICATIONS UNDER RTI ACT
Mithlesh Shri

Will the Minister of AGRICULTURE be pleased to state:

- (a) the number of applications received for supply of information under the Right to Information (RTI) Act relating to NAFED in the Ministry during each of the last three years and the current year;
- (b) the number of applications in respect of which information has been provided;
- (c) whether the Government has received any complaints regarding providing of incomplete information or information not based on facts; and
- (d) if so, the number of such complaints received and the action taken by the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

- (a): This Department has received three applications under the Right to Information (RTI Act) relating to NAFED during the year 2011, one application during 2012, two applications during 2013 and one application in the current year.
- (b): Information in respect of all the above have been provided.
- (c) & (d): No, Madam.